(3) G.S.R. No. 1, dated the 10th February, 1958, making certain further amendments to the Rice (Restrictions on Rail-bookings) Order, 1957.

(4) G.S.R. No. 18, dated the 13th February, 1958, making certain amendments to the Rice and Paddy (West Bengal) Second Price Control Order, 1958.

(5) G.S.R. No. 76, dated the 26th February, 1958, making certain further amendments to the Rice and Paddy (West Bengal) Second Price Control Order, 1958.

[*Placed in Library. See* No. LT-582/58].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTEENTH REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Sixteenth Report of the Committee on Private Members' Bills and Resolutions.

APPROPRIATION (RAILWAYS) No. 2 BILL*

The Minister of Railways (Shri Jagjivan Ram): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1958-59 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1958-59 for the purposes of Railways."

The motion was adopted.

Shri Jagjivan Ram: Sir, I introduce** the Bill.

BUSINESS ADVISORY COMMITTEE

TWENTIETH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Twentieth Report of the Business Advisory Committee presented to the House on the 10th March, 1958."

Mr. Speaker: I shall put the question to the vote of the House.

The question is:

"That this House agrees with the Twentieth Report of the Business Advisory Committee presented to the House on the 10th March, 1958."

The motion was adopted.

APPROPRIATION (VOTE ON ACCOUNT) BILL

The Deputy Minister of Finance (Shri B. R. Bhagat): Sir, I beg to move:†

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year, 1958-59, be taken into consideration."

Mr. Speaker: I shall place the motion before the House.

Motion moved:

"That the Bill to provide for the withdrawal of certain sums

---

*Introduced with the recommendation of the President.

** Published in the Gazette of India Extraordinary, Part II—Section 2, dated 11-3-58.

† Moved with the recommendation of the President.